(iii) However, there shall be no restriction on purchase of Life Annuity exceeding 40% of their accumulations in the fund. In other words, the GDS, discharged on completion of his services may invest in the life annuity even more than the minimum required 40%, if he/she so desires.

## National Highways with mobile connectivity

2702. DR. GYAN PRAKASH PILANIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government had announced that all the National Highways would be provided with mobile phone connectivity;
- (b) whether despite of this announcement all National Highways have yet not been provided with this facility;
- (c) whether mobile phone services are not made available in the entire route of National Highways in Rajasthan, particularly NH-8; and
  - (d) if so, by when Government would be in a position to provide this facility?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Sir, the Cellular Mobile Telephone Service (CMTS)/Unified Access Service (UAS) license condition, *inter-alia*, provides that atleast 10% of the District Headquarters (DHQs) will be covered in the first year and 50% of the District Headquarters will be covered within three years of effective date of licence. The licensee shall also be permitted to cover any other town in a District in lieu of the District Headquarters. Coverage of a DHQ/town would mean that atleast 90% of the area bounded by the Municipal limits should get the required street as well as in-building coverage. The choice of District Headquarters/towns to be covered and further expansion beyond 50% District Headquarters/towns shall lie with the licensee depending on their business decision. There is no requirement of mandatory coverage of rural areas. However, Bharat Sanchar Nigam Limited (BSNL) has covered 57,401 km. out of 62,904 km. of national highway with mobile services in its area of operation as on 31.10.2010.

(c) and (d) Improvement of National Highway coverage is a continuous process, however all the National Highways of Rajasthan including NH-8 have been covered with BSNL mobile service in general except for some minor patches of coverage holes due to difficult terrain.

## China's involvement in Indian telecommunications

†2703. SHRI JAI PRAKASH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.

- (a) whether Government's attention has been drawn towards the report titled 'Doorsanchar Networkon ki Khuphiya Nigrani mein bhi Chini Ghuspaith' published on front page of New Delhi edition of Hindi newspaper 'Dainik Jagran' dated 14 November, 2010;
  - (b) if so, the Government's reaction on this report; and
- (c) the steps being taken by Government, keeping in view the sensitivity of this matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir.

(b) to (c) The Lawful Interception Monitoring System installed by Telecom Service Providers is demonstrated to Security Agencies upto their satisfaction. As per report received from security agencies, telecom service provider(s) is asked to undertake and give full assurance on complete segregation of the Lawful Interception Monitoring System and also the Telecom Service Provider(s) is directed to provide access only to Indian Engineers for maintenance/upgradation, etc. under direct supervision of engineers of telecom service providers. No remote Access is allowed to the Lawful Interception Monitoring System.

Subject to security clearance of the imported equipments, the Lawful Interception Monitoring System from any country of origin is allowed in Indian telecommunication network.

## Conflict on BPL norms

2704. PROF. SAIF-UD-DIN SOZ: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has admitted before the Supreme Court that it had a conflict with the States on the question of BPL norms; and
- (b) whether it is also a fact that because of this conflict, tonnes of foodgrains were rotting in the godowns?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Government has submitted to the Hon'ble Supreme Court that survey for identification of families Below Poverty Line (BPL) is conducted by States/Union Territories (UTs). The work of identification of rural poor will be done by States/UTs as per guidelines of Ministry of Rural Development and for the urban poor as per the guidelines of the Planning Commission and Ministry of Housing and Urban Poverty Alleviation.

Under the Targeted Public Distribution System (TPDS), foodgrains (rice and wheat) are allocated at highly subsidized prices to 6.52 crore accepted number of BPL families, including 2.43 crore Antyodaya Anna Yojana (AAY) families @ 35 kg. per family per month. Depending upon the availability of foodgrains in the central pool and past